

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2015
APPEAL NO. 213 OF 2015 AND
APPEAL NO. 206 OF 2014**

Dated: 9th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

West Bengal State Electricity Distribution Co. Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

ORDER

These matters could not be taken up due to administrative reasons.

List these matters on **26.02.2018.**

COURT MASTER